

ITEM NO.11

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Criminal Appeal No(s). 1270/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

PAWAN KUMAR

Respondent(s)

IA No. 86473/2017 - EXEMPTION FROM FILING O.T.)

Date : 21-11-2022 These matters were called on for hearing today.

For Appellant(s)

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

Mr Nitin Kumar, Adv.
Mr Mohit Kumar Gupta, Adv.
Ms. Surabhi Sanchita, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Await certificate of service from the High Court in respect
of the sole respondent.

Await original records from the High Court and Trial Court.

D.O. letters be issued for the certificate of service as
well as the original records.

List again on 9.1.2023.

ATUL M. KURHEKAR
Registrar